

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO.139
ANSWERED ON 4th DECEMBER, 2023

Data of Pradhan Mantri Ujjwala Yojana beneficiaries

139 SHRI SAKET GOKHALE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any data of beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) been released or provided to any entities that are not part of Government, if so, the details of these entities;
- (b) whether any political party or private agency has been provided the data of beneficiaries of Pradhan Mantri Ujjwala Yojana since January 2017 till date; and
- (c) the measures taken by Government to protect the privacy of data of Pradhan Mantri Ujjwala Yojana beneficiaries held by Government?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

- (a) to (c) Demographic data of Pradhan Mantri Ujjwala Yojana (PMUY) beneficiaries is securely stored by Public Sector Oil Marketing Companies (OMCs), in secure data vaults, as per the provisions of Aadhaar Act and other UIDAI guidelines/regulations on the subject. These data vaults are audited by CERT-IN empanelled auditors, as mandated by UIDAI. Data is secured through deployment of various security devices viz. Firewall, Intrusion Prevention System, Web Application Firewall, Security information & event management etc.

Based on specific requests received, beneficiary data is shared with other Central Government Ministries/Departments and State Government Departments in accordance with extant UIDAI guidelines/regulations, using secured channels.

Limited beneficiary data is sometimes shared with Academia/Research Institutions/ organizations for conducting studies/surveys/research, mainly with an objective to assess & evaluate scheme performance. In all such cases, Non-Disclosure Agreement is signed between OMCs & respective organisations.

Besides, names of PMUY beneficiaries are also hosted on respective OMC websites.